GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 4199 ANSWERED ON 19/08/2025

AMOUNT SPENT ON MGNREGS

4199. Shri Rajesh Ranjan:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) programme is being implemented in every Panchayat and district of the country;
- (b) if so, the details of the amount spent on MGNREGS during the last three years, State and district-wise;
- (c) whether it is also a fact that in many States, particularly Bihar, MGNREGS exists only on paper and is not effectively implemented on the ground;
- (d) if so, whether the Union Government proposes to send a Central team to inspect the implementation of the scheme in the State of Bihar; and
- (e) if so, the time by which such inspection is likely to be taken place?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

- (a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is being implemented in all States/UTs (except UT of Chandigarh and NCT of Delhi) covering 741 districts, 7,193 blocks and 2,69,235 Gram Panchayats in accordance with the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.
- (b): Mahatma Gandhi NREGS is a demand-driven wage employment scheme. Under the scheme, 100% of wage payments are made by the Central Government directly to the accounts of beneficiaries through the Direct Benefit Transfer (DBT) protocol. The Central

government releases material and admin funds to the State Government which in turn releases the same to Districts. The Central Government does not release funds directly to the Districts. State/UT-wise details of funds released under Mahatma Gandhi NREGS from the financial years 2022-23 to 2024-25 are given at Annexure.

(c)to (e): The implementation of the Mahatma Gandhi NREGS is the responsibility of the respective State/UT Governments in accordance with the provisions of the Act and guidelines. As and when specific complaints regarding corruption, irregularities, or other issues in the implementation of schemes in States/UTs, including Bihar, are received by the Ministry, they are enquired either through the respective State/UT authorities or by Central teams. The Ministry also regularly reviews the performance of the scheme's implementation in States/UTs through various means, such as Mid-Term Reviews, Labour Budget meetings, Labour Budget revision meetings, and programme review meetings. National Level Monitors, Common Review Missions, and officials from the Ministry also visit States/UTs at regular intervals to assess the implementation of the scheme. Additionally, Social Audit and the Ombudsperson mechanisms have been established to redress grievances and ensure the scheme is implemented as per the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005.

Annexure referred to in reply to part (b) of LokSabhaUnstarred Question No. 4199 dated 19.08.2025

State/UT-wise details of funds released under Mahatma Gandhi NREGS from the financial years 2022-23 to 2024-25 (Rs. in crores)				
S. No	States/UTs	2024-25	2023-24	2022-23
1	Andhra Pradesh	7707.21	7353.67	8008.81
2	Arunachal Pradesh	560.70	427.35	578.32
3	Assam	1929.70	2221.38	2055.28
4	Bihar	6715.83	6200.03	6403.07
5	Chhattisgarh	3354.85	2895.12	3396.94
6	Goa	3.70	0.88	5.12
7	Gujarat	1540.54	1802.26	1692.07
8	Haryana	590.19	477.87	373.99
9	Himachal Pradesh	1203.28	1000.96	1162.83
10	Jammu & Kashmir	1151.20	921.60	1050.99
11	Jharkhand	2705.64	2922.27	2712.91
12	Karnataka	5709.90	5431.67	6232.83
13	Kerala	3136.44	3532.57	3832.43
14	Madhya Pradesh	6252.03	5891.65	5711.77
15	Maharashtra	4420.32	3041.48	2552.01
16	Manipur	581.99	0.95	1086.63
17	Meghalaya	1155.09	913.86	1118.76
18	Mizoram	611.65	507.96	540.39
19	Nagaland	287.85	641.50	899.76
20	Odisha	3763.80	4906.78	4645.73
21	Punjab	1331.61	1169.84	1182.13
22	Rajasthan	7581.87	8683.98	9662.99
23	Sikkim	97.57	112.19	92.71
24	Tamil Nadu	7585.49	12616.53	9743.53
25	Telangana	3825.31	3520.87	2999.11
26	Tripura	1041.70	1043.59	924.60
27	Uttar Pradesh	9721.48	9844.25	10652.24
28	Uttarakhand	626.43	553.81	794.72
29	West Bengal *	0.00	0.00	1.33
30	Andaman & Nicobar	4.44	0.00	9.60
31	Dadra & Nagar Haveli Daman & Diu	9.02	2.21	1.62
32	Lakshadweep	0.32	0.00	0.00
33	Puducherry	40.56	58.77	24.95
34	Ladakh	85.98	62.64	68.93
	Total	85333.70	88760.50	90219.10

^{*}Release of funds to the State of West Bengal has been stopped as per provisions of Section 27 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance with the directives of the Central Government.
